

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

02.09.2013

MA 284/2013 (OA No. 357/2013)

Dr. Saugath Roy, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the learned counsel for the parties on MA. Learned counsel for the applicant submits that he wishes to withdraw the OA. The MA is allowed.

Consequently the OA No. 357/2013 stands dismissed as withdrawn.

Anil Kumar
(Anil Kumar)
Member (A)

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